

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1448/2014

LUXMI NARAIN SHUKLA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

Respondent(s)

Date : 16-01-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) :

Mrs. Kawaljeet Kochar, Sr. Adv.
Mr. Bhargava V. Desai, AOR
Mr. Shivam Sharma, Adv.
Mr. Deepanshu, Adv.
Mr. Utkarsh Vats, Adv.

For Respondent(s) : Mr. Shaurya Sahay, Adv.
Mr. Adarsh Upadhyay, AOR
(Appearance not given)

UPON hearing the counsel the Court made the following
O R D E R

The Original Record has been received by the Registry. Let a soft copy of the record be supplied to the learned counsel for the parties.

A hard copy of the record be prepared in the form of a paperbook and be placed along with the matter on or before 21.01.2025.

Re-list the matter on 23.01.2025.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR